

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

Company Appeal No. 10/(MAH)/2016  
CA No.

CORAM:


Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2016

NAME OF THE PARTIES: Shri Adil D. Karkaria  
V/s.  
M/s. Sulzer India Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Kamal Agbani	AR- Pehhona	

Order

CP. No. 10/58, 59/NCLT/MB/MAH/2016

At request of professional appearing on behalf of the Petitioner, list this  
matter on 22<sup>nd</sup> August, 2016.

sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)

sd/-

V. NALLASENAPATHY  
Member (Technical)

Dated: 17<sup>th</sup> August, 2016.